

COURT - II

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 1 of 2011

Dated: 26<sup>th</sup> September, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member

DPSC

... Appellant (s)

Versus

West Bengal Electricity Regulatory  
Commission

...Respondent (s)

Counsel for the Appellant(s): Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. C.K. Rai for R-1

ORDER

At the request of the learned Counsel for the State  
Commission, post the matter for hearing on 1.11.2011.

(Justice P.S. Datta)  
Judicial Member

(Rakesh Nath)  
Technical Member

PK